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Title: Motion regarding Concurrence in Recommendation of Rajya Sabha relating to Withdrawal of Negotiable Instruments (Amendment) Bill, 2015 (Motion Adopted).

THE MINISTER OF FINANCE, MINISTER OF CORPORATE AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI ARUN JAITLEY):
Madam, I beg to move the following:-

"That this House concurs in the recommendation of the Rajya Sabha that the Lok Sabha do agree to leave being granted by the Rajya Sabha to withdraw the Bill further to amend the Negotiable Instruments Act, 1881, which was passed by the Lok Sabha on the 13th May, 2015 and laid on the Table of Rajya Sabha on the same day."

HON. SPEAKER: The question is:

"That this House concurs in the recommendation of the Rajya Sabha that the Lok Sabha do agree to leave being granted by the Rajya Sabha to withdraw the Bill further to amend the Negotiable Instruments Act, 1881, which was passed by the Lok Sabha on the 13th May, 2015 and laid on the Table of Rajya Sabha on the same day."

The motion was adopted.

...*(Interruptions)*